

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA no. 391 of 2013 in Appeal No. 294 of 2013, IA no. 395 of 2013 in
Appeal No. 299 of 2013, IA no. 437 of 2013 in Appeal No. 331 of
2013 & IA no. 443 of 2013 in Appeal No. 333 of 2013**

Dated : 28th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA No. 391 of 2013
in Appeal No. 294 of 2013**

In the matter of

**Indian Hotels & Restaurant Association & Anr. ... Appellant(s)
Versus**

**Maharashtra State Electricity Regulatory
Commission & Anr.Respondent(s)**

**Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Hemant Singh**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtza for R-2
Mr. Buddy A. Rangandhan
for R.1**

**IA No. 395 of 2013
In Appeal No. 299 of 2013**

**MIDC Marol Industries Association Appellant(s)
Versus**

**Maharashtra Electricity Regulatory
Commission & Anr.Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtza for R-2
Mr. Buddy A. Rangandhan
for R.1**

**IA No. 437 of 2013
In Appeal No. 331 of 2013**

The Tata Power Co. Ltd. Appellant(s)

Versus
Maharashtra State Electricity Regulatory
Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
 Ms. Anjali Chandurkar
 Mr. Hasan Murtza for R-2
 Mr. Buddy A. Rangandhan
 for R.1

IA No. 443 of 2013
In Appeal No. 333 of 2013

Mumbai Grahak Panchayat

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory
Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s) :

Mr. Shirish V. Deshpande

Counsel for the Respondent(s) :

Mr. J.J.Bhatt, Sr. Adv.
 Ms. Anjali Chandurkar
 Mr. Hasan Murtza for R-2
 Mr. Buddy A. Rangandhan
 for R.1

ORDER

We have heard Mr. Buddy A. Ranganadhan, Learned Counsel for the Commission in all the above Appeals.

Post the matters on **28th and 29th April, 2014 at 12.30 p.m.**

for making submissions by Mr. J.J. Bhat, Learned Senior Counsel for Respondent no. 2.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson